

(b) and (c). A statement showing the position is laid on the Table [See Appendix I, annexure No. 30].

#### Out-Agencies in Punjab

278. { **Shri Daljit Singh:**  
**Sardar Iqbal Singh:**

Will the Minister of Railways be pleased to state:

(a) the number of Railway out-agencies in Punjab opened during 1961-62 so far; and

(b) the number of new out-agencies to be opened during 1961-62?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) One.

(b) Proposals to open out-agencies at 2 more places in Punjab are under consideration; but it cannot be stated definitely at this stage whether out-agencies at these two places will be opened during 1961-62 or opened at all. Also, it is possible that out-agencies at other places may be opened during this year.

#### X-Ray in Government Hospitals, Delhi

279. **Shri Daljit Singh:** Will the Minister of Health be pleased to state:

(a) the number of persons X-rayed in Government Hospitals of Delhi during 1960-61 and 1961-62 so far; and

(b) the nature of such cases?

**The Minister of Health (Shri Karmarkar):** 1960-61 1,60,532 persons, 1961-62 (upto 30-6-61) 58,560 persons.

(b) The cases include all types of diagnostic X-ray examination. Generally they are—

(1) Screening of Chest and

(2) Special X-ray examinations as indicated below:—

1. Barium Meal
2. i.V.P.

3. Cholecystogram
4. Oral Cholecystography.
5. Cholangiogram
6. Hystero-Salpingography
7. Pneumoencephalogram
8. Ventricleulogram
9. Myelogram
10. Bronchogram
11. Tomogram
12. Sinogram
13. Angio and arteriogram
14. Pluerogram
15. Aortogram
16. Spleenogram
17. Cystogram and Urethrogram
18. Angiocardiogram
19. Sialogram
20. Cerebral angiography
21. Barium Enema
22. Barium Swallow
23. Miscellaneous.

#### Corruption Cases on N. Railway

280. **Shri Daljit Singh:** Will the Minister of Railways be pleased to state:

(a) the number of corruption cases pending on the Northern Railway as on the 1st August, 1961; and

(b) the nature of such cases?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) 140.

(b) (1) Accumulation of wealth disproportionate to known sources of income.

(2) Acceptance of illegal gratification.

(3) Cheating.

(4) Misappropriation of Government money.

(5) Falsification of records.

(6) Misuse of railway materials and labour.

- (7) Misuse of passes and P.T.Os.  
 (8) Accepting materials and works below specification.  
 (9) Issuing excessive materials to contractors.  
 (10) Manipulations in the measurement books.

### Accidents

281. { Shri Daljit Singh:  
 Shrimati Mafida Ahmed:

Will the Minister of Railways be pleased to state:

(a) the number of accidents occurred from 1st January, 1961 to 30th June, 1961 throughout India Zone-wise due to (i) derailments (ii) collisions; and (iii) fires in trains;

(b) the number of the dead and the injured, Zone-wise; and

(c) the steps taken to avoid recurrence of such mishaps?

**The Deputy Minister for Railways (Shri S. V. Ramaswamy):**

Railway	Colli- sions	Deraill- ments	Fires in trains.
Central . . . . .	9	112	42
Eastern . . . . .	13	46	22
Northern . . . . .	7	75	36
North Eastern . . . . .	4	81	14
Northeast Frontier . . . . .	5	82	2
Southern . . . . .	7	112	19
South Eastern . . . . .	2	73	32
Western . . . . .	9	67	42
<b>TOTAL . . . . .</b>	<b>56</b>	<b>648</b>	<b>209</b>

(b) Railway	Killed	Injured
Central . . . . .	3	75
Eastern . . . . .	4	99
Northern . . . . .	..	12
North Eastern . . . . .	..	9
Northeast Frontier . . . . .	49	144
Southern . . . . .	..	22
South Eastern . . . . .	..	36
Western . . . . .	1	16
<b>TOTAL . . . . .</b>	<b>57</b>	<b>413</b>

(c) Constant remedial measures as detailed in 'Review of Accidents on Indian Government Railways for the

year 1959-60' a copy of which has already been supplied to the House along with the Budget papers, are being taken by the Railway Administrations in order to minimise the incidence of accidents.

### प्रशिक्षित अध्यापक

२८२. श्री जगदीश अग्रवस्थी : क्या रेलवे मंत्री २८ अप्रैल, १९६१ के अतारांकित प्रश्न संख्या ४१२५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उत्तर और पूर्वोत्तर रेलवे की शिक्षा संस्थाओं में प्रशिक्षित अध्यापकों के वेतनक्रम बढ़ने के परिणामस्वरूप बकाया वेतनों के भुगतान के सम्बन्ध में अब तक क्या प्रगति हुई है और

(ख) प्रशिक्षित अध्यापकों को कब तक बकाया वेतन दिये जाने की संभावना है ?

रेलवे उपमंत्री ( श्री शाहनवाज खां ) :

(क) और (ख). वेतन क्रम बढ़ाये जाने के फलस्वरूप पूर्वोत्तर रेलवे के जिस अध्यापकों को बकाया वेतन मिलना था, उन सबका भुगतान किया जा चुका है। उत्तर रेलवे के सम्बन्धित अध्यापकों को बकाया वेतन देने की बात सूखा विभाग ने मंजूर कर ली है और उनका भुगतान जल्द किया जायेगा।

### Roads in U.P.

283. Shri Kalika Singh: Will the Minister of Transport and Communications be pleased to state:

(a) what proportion of Rs. 325 crores earmarked for development of roads during the Third Five Year Plan will be available to roads and bridge projects in the U.P. State; and

(b) the share of the Central Government in the aforesaid amount?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). A total sum of about Rs. 33.47 crores is likely to be available for road and